

Millennium Development Goals

1499. DR. JANARDHAN WAGHMARE: Will the PRIME MINISTER be pleased to state:

(a) whether Government is serious enough about the Millennium Development Goals (MDG); and

(b) if so, efforts that have been made to fulfill them, especially eradication of poverty and hunger, achieving universal primary education and promoting gender equality and empowerment of women?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI RAJEEV SHUKLA): (a) and (b) The Government of India is a signatory of the Millennium Development Goals (MDG) and makes all efforts to achieve the targets set for the Goals/indicators associated with it. The Administrative Ministries such as the Ministry of Rural Development, Ministry of Housing and Urban Poverty Alleviation, Ministry of Health and Family Welfare and Ministry of Human Resource Development are implementing a number of schemes and programmes such as Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), Swarnjayanti Gram Swarozgar Yojana (SGSY), Swarna Jayanti Shahari Rozgar Yojana (SJSRY), National Rural Health Mission (NRHM), Sarva Shiksha Abhiyan (SSA), Mid-Day Meal Scheme (MDMS), Jawaharlal Nehru National Urban Renewal Mission (JNNURM), Integrated Child Development Services (ICDS), Rajiv Gandhi National Drinking Water Mission and Total Sanitation Campaign (TSC) etc.

Issuing of UID number under false identity

1500. DR. JANARDHAN WAGHMARE:

SHRI N.K. SINGH:

Will the PRIME MINISTER be pleased to state:

(a) whether there have been reported instances of Unique Identification (UID) numbers being issued fraudulently or under false identities;

(b) if so, the details thereof;

(c) if so, the reasons therefor;

(d) whether Government has taken any measures to prevent such instances in the future; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI RAJEEV SHUKLA): (a) There are no reports of Aadhaar (UID) Numbers being issued fraudulently. However, there have been reported instances of attempts at fraudulent enrolments under false identities.

(b) and (c) As regards attempts at fraudulent enrolments, as on date some cases have been brought to notice of UIDAI.

(i) In Andhra Pradesh, two enrolments with fictitious name 'Kothimeer' were detected.

(ii) Enrolment using photo of photo were reported from Andhra Pradesh.

These enrolments were deliberate attempts to misuse the provision for enrolling "Biometrics Exceptions" cases (persons with missing fingers and iris). This provision has been made available in the enrolment application keeping in view the objective of inclusion of all residents of India under the aadhaar project.

(d) and (e) Several measures have been taken to prevent attempts at fraudulent enrolments by complete check of Biometric Exception enrolments before processing for the data packets for Aadhaar number:

(i) Process/Standards/Guidelines to prevent attempts at fraudulent enrolments at the front end:

- a. End-of-day review of enrolments done by operators have been put in place to minimise demographic error
- b. Deployments of document verifiers to ensure the document-based enrolees are as per the valid Proof of Identity and Proof of Address.

(ii) Technology measures to prevent attempts at fraudulent enrolments:

- a. Systems to carry out demographic de-duplication have been introduced in the backend technology
- b. Enrolments done with biometric exceptions are screened through a process of manual verification to check if the exceptions actually exist.

Special category status to Bihar

1501. SHRI N.K. SINGH: Will the PRIME MINISTER be pleased to state: